

Monthly Information Bulletin on Corporate
Sector

February, 2014

Government of India
Ministry of Corporate Affairs
5th Floor, 'A' Wing, Shastri Bhawan
New Delhi-110001.

HIGHLIGHTS

I. REGISTERED COMPANIES AS ON 28th FEBRUARY, 2014

1. The total number of companies registered in the country as on 28th February, 2014, stood at 13,85,069. Of them, 2,69,624 companies were closed; 1,42,867 companies were lying dormant; 5,059 companies were under liquidation; 23,119 companies were in the process of being struck-off and 265 companies were in the process of being re-activated. Taking the above into account, there were 9,44,135 active companies as on 28th February, 2014.

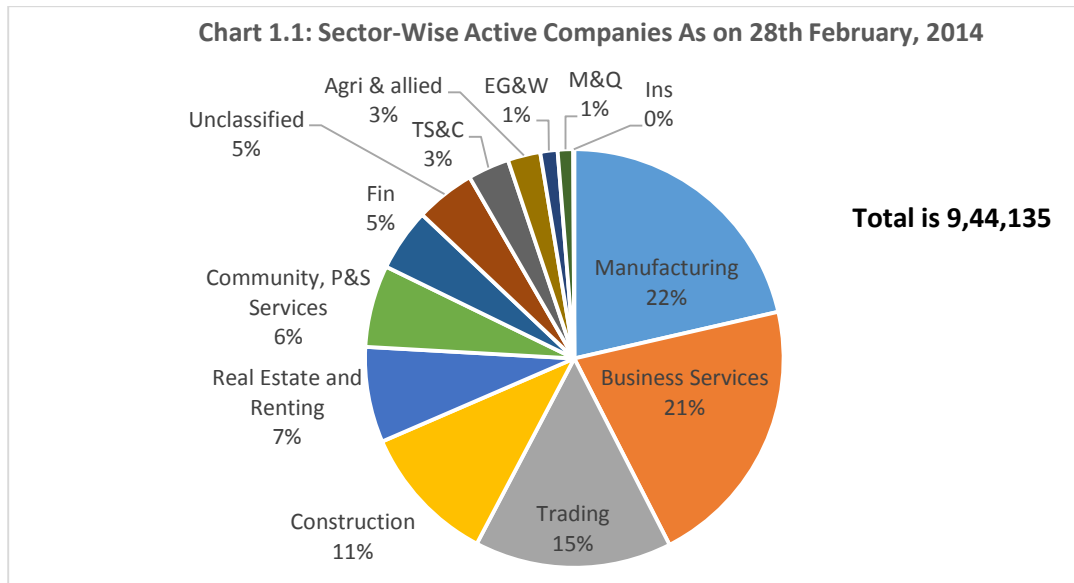
2. Out of the 2,69,624 closed companies, about 10,195 companies were liquidated/dissolved; 2,44,281 companies were defunct (and hence struck-off); 13,582 companies were amalgamated/ merged with other companies; 1,566 companies were converted to LLP and dissolved. **Table-1.1** presents the summary picture of companies count as on 28th February, 2014.

3. State/UT-wise distribution of registered companies indicates that Maharashtra has the highest number of companies (2,81,787), followed by Delhi (2,59,848) and West Bengal (1,80,107). Amongst 'Active Companies', Delhi has the maximum number of active companies (1,88,020), followed by Maharashtra (1,87,401) and West Bengal (1,33,239) as on 28th February, 2014 (**Table-1.2**).

4. Authorised Capital wise distribution of active companies as on 28th February, 2014 (**Table-1.3**) indicates that about 64.8% of companies have authorized capital less than or equal to Rs. 10 lakh each and about 2.1% of companies have authorized capital of above Rs.10 crore each.

5. Economic-activity wise classification of active companies reveals that a large number of companies are in manufacturing (2.02 lakh) followed by Business Services (1.98 lakh), Trading (1.43 lakh) and Construction (1.01 lakh). Business Services comprise IT (Information Technology), Research &

Development and other business activities (law, audit & accounts and consultancy, etc.) (**Table-1.4 and Chart 1.1**).



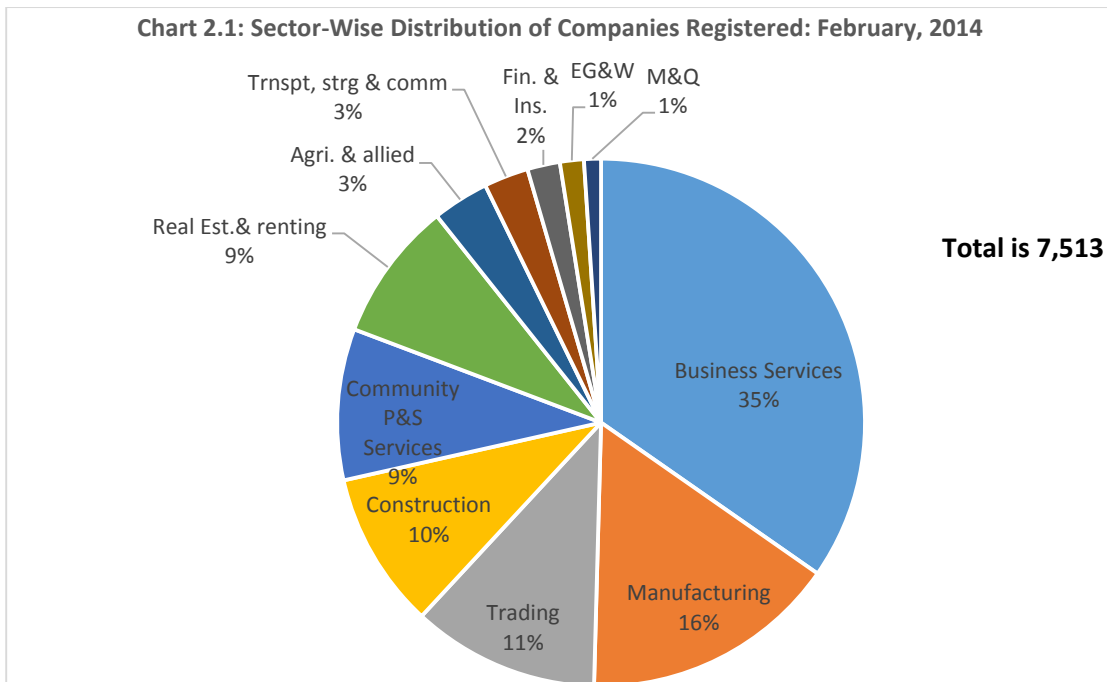
'MQ' is Mining & Quarrying, EG&W is Electricity, Gas and Water, 'TS&C' is Transport, Storage and Communication. 43,532 active companies (unclassified category) are having invalid Economic Activity (NIC-2004) Code.

II. REGISTRATION OF NEW COMPANIES DURING FEBRUARY, 2014

6. During the month of February, 2014 a total of 7,513 companies were registered with collective authorized capital of Rs. 901.95 crore. Of them 7,484 Companies were registered as Companies Limited by Shares with authorized capital of Rs. 901.91 crore; and 29 Companies Limited by Guarantees with authorized capital of Rs. 4 lakh. No Unlimited company was registered during the month (**Table-2.1**).

7. During February, 2014 Maharashtra has 1,375 (18.3%) newly registered companies, followed by Delhi with 1,337 (17.8%), and West Bengal with 650 (8.65%) companies registered during the month (**Table-2.2**).

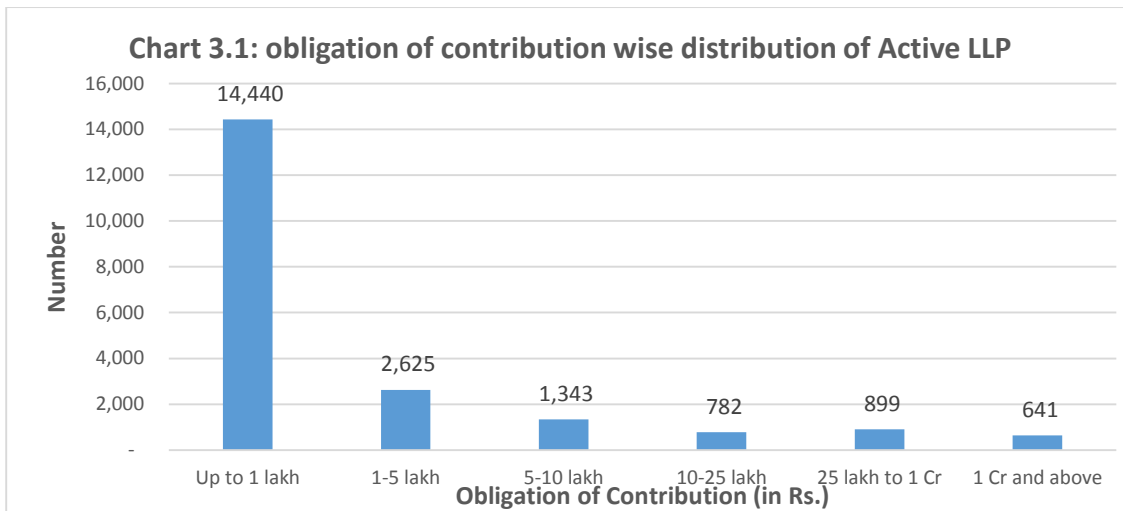
8. Economic-activity wise classification of companies registered during February, 2014 (**Table-2.3 and Chart 2.1**) reveals that the predominant share of companies are in Business Services (2,606) followed by manufacturing (1,182), Trading (862), community, personal, and social services (696) and real estate & renting (643).



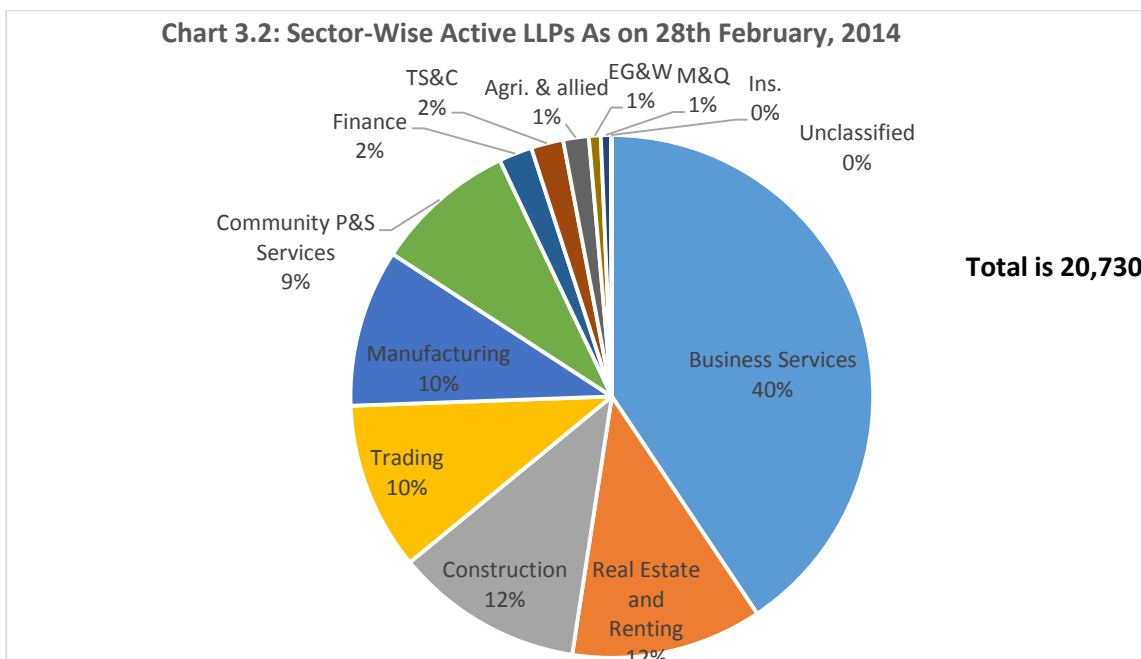
9. Four Government Companies (**Table 2.4**) were registered during February, 2014 with a collective authorized capital of Rs. 104 Crore. Amongst government companies registered during the month, *Singrauli Airport Corporation Limited* has the highest authorized capital of Rs. 50 Crore.

III. Limited Liability Partnerships (LLP)

10. As on 28th February, 2014, a total number of 20,887 LLPs were registered in the country and out of them 20,730 LLPs were active. About 70% of the active LLPs have obligation of contribution of less than or equal to Rs. 1 Lakh each; about 82.3% active LLPs have obligation of contribution less than or equal Rs. 5 Lakh each; and only about 3% (641 in number) of LLPs have obligation of contribution of above Rs.1 crore each. (**Table-3.1 and Chart 3.1**)

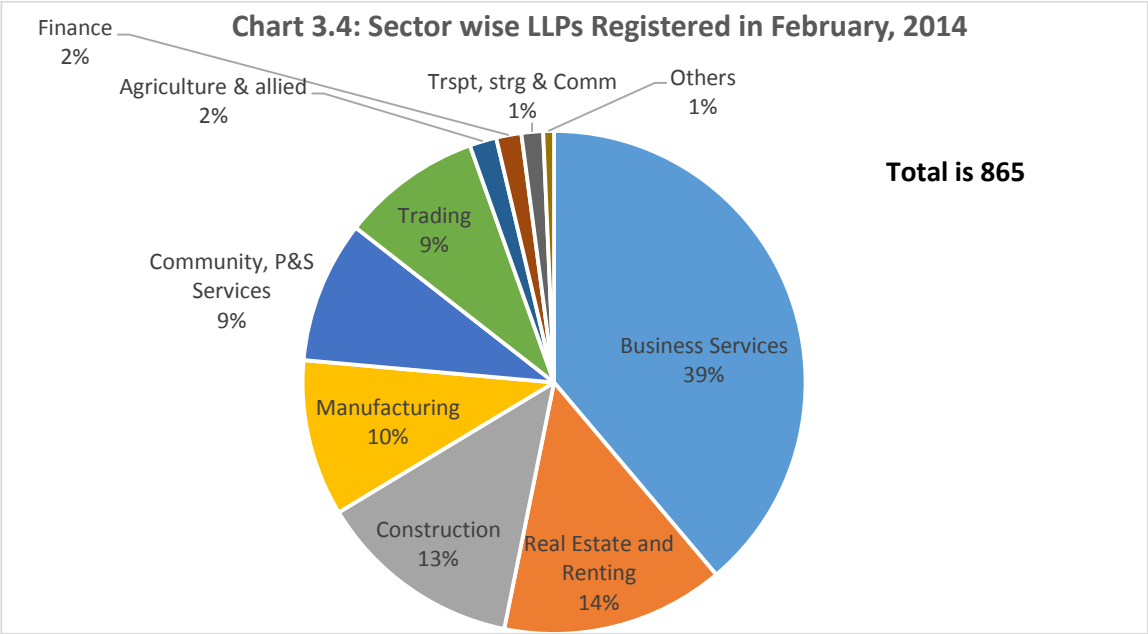


11. Broad economic sector wise classification of active LLPs as on 28th February, 2014 reveals that Service Sector account for 15,689 LLPs, followed by Industry and Agriculture sector accounting for 4,711 and 328 respectively. Economic-activity wise classification of total active LLPs as on 28th February, 2014 reveals that the large number of LLPs are in Business Services (8,419) followed by Real Estate & Renting (2,449), Construction (2,411) and Trading (2,151) (**Table-3.2 and Chart 3.2**).



12. A total of 865 Limited Liability Partnerships (LLPs) were registered during February, 2014 with collective obligation of contribution of Rs. 107.78 crore. Economic activity wise classification of LLPs during the month reveals

that highest numbers of 336 LLPs were registered in Business Services, followed by 124 in Real Estate & Renting and 114 in Construction (**Table-3.3 and Chart-3.4**). Highest number of 380 LLPs were registered in Maharashtra (43.9%) followed by 111 in Delhi (12.8%) (**Table 3.4**).



IV. Foreign Companies

13. As on 28th February, 2014, a total of 3,231 foreign companies were active in India. During the month of February, 2014, 14 foreign companies were registered. Highest number of foreign companies (7 in number) were registered under Business Services category. Highest number of foreign companies (4 in number) were registered in state of Maharashtra during the month of February 2014.

Table 1.1 Summary Statement on Companies Count as on 28th February, 2014

1	Total Number of Companies Registered as on 28th February, 2014	13,85,069
2	Total Number of Closed Companies	2,69,624
<i>i.</i>	<i>No. of Companies Liquidated/Dissolved</i>	<i>10,195</i>
<i>ii.</i>	<i>No. of Companies Defunct/ Struck-off (Section 560)</i>	<i>2,44,281</i>
<i>iii.</i>	<i>No. of Companies Amalgamated/ merged</i>	<i>13,582</i>
<i>iv.</i>	<i>No. of Companies Converted to LLP</i>	<i>1,566</i>
3	Number of Companies lying dormant	1,42,867
4	Number of Companies under Liquidation	5,059
5	Number of Companies which are under the process of Section 560	23,119
6	Number of Companies lying AIPG (Active in Progress)	265
	Number of Active companies	9,44,135

Note:

1. Dormant Companies are those which have not filed their statutory annual filings (form 20B, 23AC/23ACA) consecutively for three years or more.
2. AIPG (Active in Progress): A dormant company is allowed 21 days by the Ministry to do its pending annual filings. During this period the status of company remains Active in Progress.
3. Under Section 560 of the Companies Act, 1956 Registrar of Companies is empowered to strike off the names of defunct companies. This is different from liquidation of Companies (either by Tribunal or Voluntary).

Table 1.2: State/UT-wise Status of Companies Registered as on 28th February, 2014

Sl. No	State	Registered	Closed	Dormant	Under Liquidation	Under Struck-off	AIPG	Active
1	AN Islands	217	5	46	-	-	2	164
2	Andhra Pradesh	91,573	8,358	23,010	267	835	34	59,069
3	Arunachal Pradesh	480	234	10	2	62	-	172
4	Assam	9,002	2,697	174	16	1,269	3	4,843
5	Bihar	17,859	2,299	1,243	42	3,400	4	10,871
6	Chandigarh	12,208	3,627	1,119	67	141	2	7,252
7	Chhattisgarh	7,116	1,013	255	1	18	1	5,828
8	DN Haveli	425	37	56	-	7	-	325
9	Daman & Diu	302	57	23	1	35	-	186
10	Delhi	2,59,848	41,529	28,589	652	1,027	31	1,88,020
11	Goa	7,174	1,332	453	11	626	1	4,751
12	Gujarat	77,445	13,478	11,099	558	2,613	11	49,686
13	Haryana	23,135	2,280	2,191	26	100	2	18,536
14	Himachal Pradesh	4,485	1,076	428	20	97	2	2,862
15	Jammu & Kashmir	3,767	578	986	16	69	1	2,117
16	Jharkhand	8,155	984	639	12	822	2	5,696
17	Karnataka	72,868	14,534	8,047	479	919	21	48,868
18	Kerala	35,936	9,979	2,289	304	73	8	23,283
19	Lakshadweep	12	-	2	-	-	-	10
20	Madhya Pradesh	28,216	7,107	1,370	65	193	5	19,476
21	Maharashtra	2,81,787	56,388	34,778	1,105	2,039	76	1,87,401
22	Manipur	352	154	17	-	38	1	142
23	Meghalaya	912	317	14	2	68	-	511
24	Mizoram	90	53	7	-	7	-	23
25	Nagaland	463	263	25	1	37	-	137
26	Orissa	17,438	5,173	578	63	506	2	11,116
27	Pondicherry	2,653	1,119	231	13	3	-	1,287
28	Punjab	25,271	7,964	2,066	111	414	4	14,712
29	Rajasthan	43,786	6,657	1,427	78	2,127	2	33,495
30	Sikkim	-	-	-	-	-	-	-
31	Tamil Nadu	1,08,991	26,659	15,747	264	1,531	38	64,752
32	Tripura	313	77	5	-	41	-	190
33	Uttar Pradesh	58,414	10,921	5,012	212	362	7	41,900
34	Uttarakhand	4,269	665	87	14	288	-	3,215
35	West Bengal	1,80,107	42,010	844	657	3,352	5	1,33,239
	Total	13,85,069	2,69,624	1,42,867	5,059	23,119	265	9,44,135

Note:

1. Dormant Companies are those which have not filed their statutory annual filings (form 20B, 23AC/23ACA) consecutively for three years or more.
2. AIPG (Active in Progress): A dormant company is allowed 21 days by the Ministry to do its pending annual filings. During this period the status of company remains Active in Progress.
3. Sikkim is not covered under the Companies Act, 1956.

Table 1.3: Authorised Capital-wise Active Companies as on 28th February, 2014

(AUC is in Rs. Crore)

Authorised Capital Range	Private		Public		Total	
	No. of Companies	Authorized Capital	No. of Companies	Authorized Capital	No. of Companies	Authorized Capital
Up to 1 lakh	3,10,383	3,073	1,505	1	3,11,888	3,074
Above 1 lakh to 5 lakh	1,77,469	7,480	8,951	446	1,86,420	7,926
Above 5 lakh to 10 lakh	1,08,382	10,586	5,612	538	1,13,994	11,124
Above 10 lakh to 25 lakh	82,998	17,283	5,168	1,134	88,166	18,417
Above 25 lakh to 50 lakh	66,987	29,044	5,315	2,426	72,302	31,470
Above 50 lakh to 1 crore	56,445	50,256	7,815	7,369	64,260	57,625
Above 1 crore to 2 crore	31,348	52,168	5,190	8,931	36,538	61,099
Above 2 crore to 5 crore	27,673	1,00,713	8,185	32,307	35,858	1,33,020
Above 5 crore to 10 crore	9,028	71,485	5,659	45,225	14,687	1,16,710
Above 10 crore to 25 crore	5,492	91,590	4,921	84,599	10,413	1,76,189
Above 25 crore to 100 crore	3,201	1,60,247	3,435	1,78,680	6,636	3,38,927
Above 100 crore to 500 crore	961	2,02,516	1,159	2,52,720	2,120	4,55,237
Above 500 crore to 1000 crore	108	81,538	220	1,76,684	328	2,58,222
Above 1000 crore	106	4,00,841	419	18,73,235	525	22,74,075
Total	8,80,581	12,78,820	63,554	26,64,295	9,44,135	39,43,115

Table 1.4: Economic-activity wise active companies as on 28th February, 2014

(AUC is in Rs. Crore)

Sl.No	Economic Activity	Private Ltd		Public Ltd		Total	
		No. of Companies	Authorized Capital	No. of Companies	Authorized Capital	No. of Companies	Authorized Capital
I	Agriculture and Allied Activities	20,998	14,140	2,833	32,399	23,831	46,539
II	Industry	3,02,368	6,37,488	25,664	15,62,118	3,28,032	21,99,606
1	Manufacturing	1,84,313	3,39,291	17,896	6,05,462	2,02,209	9,44,753
2	Construction	96,626	1,70,418	5,308	1,91,923	1,01,934	3,62,342
3	Electricity, Gas & Water companies	10,865	1,03,112	1,718	7,08,644	12,583	8,11,756
4	Mining & Quarrying	10,564	24,667	742	56,088	11,306	80,755
III	Services	5,18,580	5,42,804	30,160	8,20,275	5,48,740	13,63,079
1	Business Services	1,91,968	1,49,098	6,863	2,17,349	1,98,831	3,66,447
2	Trading	1,37,797	1,17,646	6,028	99,620	1,43,825	2,17,266
3	Real Estate and Renting	65,978	56,423	3,699	29,872	69,677	86,295
4	Community, personal & Social Services	56,006	49,819	3,819	1,11,065	59,825	1,60,884
5	Finance	37,396	1,29,510	8,178	1,99,690	45,574	3,29,200
6	Transport, storage and Communications	28,817	39,242	1,442	1,24,383	30,259	1,63,625
7	Insurance	618	1,068	131	38,296	749	39,363
IV	Unclassified	38,635	84,388	4,897	2,49,502	43,532	3,33,890
	Total:	8,80,581	12,78,820	63,554	26,64,295	9,44,135	39,43,115

Companies having invalid Economic Activity (NIC-2004) Code have been categorized as Unclassified

Table 2.1: Category-wise Registration of New Companies during February, 2014

Category	Number	Authorized Capital (Rs. Lakhs)
Company Limited by Shares	7,484	90,191
Company Limited by Guarantee	29	4
Total	7,513	90,195

Table 2.2: State/UT-wise Registration of New Companies during February 2014*(AUC is in Rs. Lakhs)*

Sl.No	State/UT	Private		Public		Total	
		Number	Authorised Capital	Number	Authorised Capital	Number	Authorised Capital
1	AN Islands	2	300	-	-	2	300
2	Andhra Pradesh	571	5,839	5	1,060	576	6,899
3	Arunachal Pradesh	3	511	-	-	3	511
4	Assam	39	614	-	-	39	614
5	Bihar	165	1,282	5	235	170	1,517
6	Chandigarh	50	207	2	10	52	217
7	Chhattisgarh	43	397	1	5	44	402
8	DN Haveli	-	-	-	-	-	-
9	Daman & Diu	1	1	-	-	1	1
10	Delhi	1,310	9,517	27	6,790	1,337	16,307
11	Goa	18	64	-	-	18	64
12	Gujarat	374	2,065	11	110	385	2,175
13	Haryana	265	3,409	1	5	266	3,414
14	Himachal Pradesh	15	29	-	-	15	29
15	Jammu & Kashmir	14	33	3	4,810	17	4,843
16	Jharkhand	62	413	1	-	63	413
17	Karnataka	487	6,930	7	535	494	7,465
18	Kerala	223	3,053	4	55	227	3,108
19	Lakshadweep	-	-	-	-	-	-
20	Madhya Pradesh	137	1,136	5	5,030	142	6,166
21	Maharashtra	1,345	12,406	30	675	1,375	13,081
22	Manipur	2	11	-	-	2	11
23	Meghalaya	1	15	-	-	1	15
24	Mizoram	-	-	-	-	-	-
25	Nagaland	1	10	-	-	1	10
26	Orissa	83	738	2	35	85	773
27	Pondicherry	7	128	2	10	9	138
28	Punjab	101	1,002	4	65	105	1,067
29	Rajasthan	246	718	2	10	248	728
30	Sikkim	-	-	-	-	-	-
31	Tamil Nadu	505	8,850	15	285	520	9,135
32	Tripura	5	228	-	-	5	228
33	Uttar Pradesh	595	3,076	30	560	625	3,636
34	Uttarakhand	34	197	2	50	36	247
35	West Bengal	596	6,354	54	330	650	6,684
	Total	7,300	69,530	213	20,665	7,513	90,195

Table 2.3: Economic Activity-wise New Companies Registered during February, 2014
(AUC is in Rs. Lakhs)

Sl.No.	Economic Activity	Private		Public		Total	
		Number	Authorized Capital	Number	Authorized Capital	Number	Authorized Capital
I	Agriculture and Allied Activities	249	3,303	11	65	260	3,368
II	Industry	2,039	31,323	51	1,490	2,090	32,813
1	Manufacturing	1,160	23,435	22	775	1,182	24,210
2	Construction	703	6,258	17	655	720	6,913
3	Electricity, Gas & Water	101	536	9	45	110	581
4	Mining & Quarrying	75	1,094	3	15	78	1,109
III	Services	5,012	34,904	151	19,110	5,163	54,014
1	Business Services	2,554	14,387	52	12,111	2,606	26,498
2	Trading	825	7,315	37	199	862	7,514
3	Community, personal & Social Services	681	3,585	15	4,980	696	8,565
4	Real Estate and Renting	616	4,479	27	470	643	4,949
5	Transport, storage and Communications	203	1,437	2	150	205	1,587
6	Finance	132	3,701	18	1,200	150	4,901
7	Insurance	1	1	-	-	1	1
	Total	7,300	69,530	213	20,665	7,513	90,195

Table 2.4: Details of New Government Companies Incorporated during February, 2014

Company Name	State	Class	Authorised Capital (Rs. Lakhs)	Economic Activity
Singrauli Airport Corporation Limited	Madhya Pradesh	Public	5,000	Business Services
Jammu and Kashmir International Trade Centre	Jammu & Kashmir	Public	4,800	Community, personal & Social Services
Karnataka Vishwakarma Communities Development Corporation Limited	Karnataka	Private	500	Community, personal & Social Services
Bihar Urban Transport Services Limited	Bihar	Public	100	Transport, storage and Communications

Table 2.5: Activity-wise distribution of Companies changing to 'non-Active' during February, 2014

Sl. No	Economic Activity	Closed	Dormant	Under Liquidation	Under Struck-off	AIPG
I	Agriculture and Allied Activities	14	22	-	63	18
II	Industry	286	136	9	473	101
1	Manufacturing	148	111	7	230	82
2	Construction	120	19	2	210	14
3	Electricity, Gas & Water	11	2	-	16	1
4	Mining & Quarrying	7	4	-	17	4
III	Services	624	173	16	825	132
1	Trading	267	44	2	218	31
2	Business Services	152	46	6	289	41
3	Community, personal & Social Services	68	23	2	68	14
4	Real Estate and Renting	58	14	-	104	8
5	Finance	47	30	4	100	24
6	Transport, storage and Communications	31	16	2	44	14
7	Insurance	1	-	-	2	-
IV	Unclassified	35	31	4	41	22
	Total	959	362	29	1,402	273

Table 3.1: Obligation of Contribution wise LLPs as on 28th February, 2014

Obligation of Contribution Range	Number	Obligation of Contribution (in Rs Lakhs)
Up to 1 lakh	14,440	11,253
Above 1 lakh to 5 lakh	2,625	9,041
Above 5 lakh to 10 lakh	1,343	12,634
Above 10 lakh to 25 lakh	782	14,450
Above 25 lakh to 50 lakh	460	18,891
Above 50 lakh to 1 crore	439	38,402
Above 1 crore to 2 crore	198	30,625
Above 2 crore to 5 crore	222	78,145
Above 5 crore to 10 crore	85	68,222
Above 10 crore to 25 crore	70	1,18,133
Above 25 crore to 100 crore	59	3,40,394
Above 100 crore to 500 crore	7	1,89,131
Total	20,730	9,29,320

Table 3.2: Economic-activity wise active LLPs as on 28th February, 2014

Sl.No	Economic Activity	Number	Obligation of Contribution (in Rs Lakhs)
I	Agriculture and Allied Activities	328	14,061
II	Industry	4,711	3,48,944
1	Construction	2,411	1,05,839
2	Manufacturing	2,018	86,648
3	Electricity, Gas & Water companies	152	1,48,070
4	Mining & Quarrying	130	8,387
III	Services	15,689	5,66,303
1	Business Services	8,419	1,52,771
2	Real Estate and Renting	2,449	1,28,724
3	Trading	2,151	2,10,812
4	Community, personal & Social Services	1,820	36,346
5	Finance	428	33,373
6	Transport, storage and Communications	414	4,209
7	Insurance	8	68
IV	Unclassified	2	12
	Total:	20,730	9,29,320

Note: Obligation of Contribution consists of tangible and intangible property or other benefit brought in by the partners to the limited liability partnership.

Table 3.3: Economic Activity-wise Distribution LLPs Registered During February, 2014

Sl.No	Economic Activity	Number	Obligation of Contribution (in Rs. Lakhs)
I	Agriculture and Allied Activities	15	140
II	Industry	207	3,391
1	Construction	114	847
2	Manufacturing	87	2,530
3	Electricity, Gas & Water	3	6
4	Mining & Quarrying	3	7
III	Services	643	7,247
1	Business Services	336	3,996
2	Real Estate and Renting	124	1,593
3	Community, personal & Social Services	79	991
4	Trading	78	322
5	Finance	14	322
6	Transport, storage and Communications	12	24
	Total	865	10,778

Table 3.4: State/UT-wise Registration of New LLPs during February, 2014

Sl. No	State	Number	Obligation of Contribution (in Rs. Lakhs)
1	Andhra Pradesh	27	215
2	Assam	3	102
3	Bihar	7	19
4	Chandigarh	6	125
5	Chhattisgarh	3	11
6	Delhi	111	3,212
7	Goa	4	4
8	Gujarat	23	86
9	Haryana	10	10
10	Himachal Pradesh	2	1
11	Jammu and Kashmir	2	1
12	Jharkhand	4	18
13	Karnataka	85	411
14	Kerala	37	201
15	Madhya Pradesh	5	23
16	Maharashtra	380	3,910
17	Manipur	1	1
18	Orissa	6	6
19	Punjab	4	4
20	Rajasthan	21	200
21	Tamil Nadu	61	1,004
22	Uttar Pradesh	23	158
23	Uttarakhand	2	2
24	West Bengal	38	1,055
	Total	865	10,778

Note: Obligation of Contribution consists of tangible and intangible property or other benefit brought in by the partners to the limited liability partnership.
